

Development of Roads

1782. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the Himachal Pradesh Administration have requested the Central Government for financial help for development of roads in the State during 1960-61; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The following provisions have been made in the budget estimates for 1960-61 for the development of National Highways and 'Other Roads' in the Union Territory of Himachal Pradesh:—

	Rs. lakhs
(i) National Highways (original) works	42
(ii) Roads other than National Highways	115
TOTAL	157

In the revised estimates for 1960-61, the Himachal Pradesh Administration have proposed the following provisions:—

	Rs. lakhs
(i) National Highways (original) works	50.74
(ii) Roads other than National Highways	187.00
TOTAL	237.74

The Revised estimates are still under consideration.

C.D. Programme in Delhi

1783. **Shri D. C. Sharma:** Will the Minister of Community Development and Co-operation be pleased to state the total amount spent on the Community Development Programme in Delhi during 1959-60 and 1960-61 so far?

The Deputy Minister of Community Development and Co-operation (Shri

B. S. Murthy): (i) Total Government Expenditure during 1959-60—Rs. 6,11,700.

(ii) 1960-61 (Six months April to September 1960)—Rs. 1,26,959.

Corruption cases on Northern Railway

1784. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state the number and nature of cases of corruption committed by Railway employees during the year 1960 in the Ferozepur Division of the Northern Railway?

The Deputy Minister of Railways (Shri Shahaawaz Khan): Number of corruption cases detected from 1st of January to end of November, 1960 on Ferozepur Division is 20 and nature of these cases is given below:—

1. Accumulation of wealth disproportionate to known sources of income;
2. Acceptance of illegal gratification;
3. Cheating;
4. Misappropriation;
5. Falsification of records;
6. Misuse of passes and PTOs;
7. Misuse of Railway Materials;
8. Acceptance of materials below specification; and
9. Underweightment of consignments.

Search for Corpse of Girl in Delhi

1785. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to state:

(a) the nature of efforts made so far for the search of the body of a year old girl which disappeared from the morgue of a New Delhi hospital on 18th August, 1960, and

(b) the result thereof?

The Minister of Health (Shri Karmarkar): (a) and (b). The dead body of the infant girl was removed from the hospital mortuary inadver-